

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :06-06-2024

Date : 06.06.2024									
SL No.	C.A.No.	Date of Applicat ion	Case No.	Name of the Applic ant	C.C Type	Jud ge / Cou rt Nam e	C.C Applied For	Dealin g Sectio n	Sea t
1	51137/2 024	06.06.20 24	BLAPL- 5473/20 24	AMRESH MOHANTY	C.O.		Order Dtd. 2024- 06-04	BAIL-2	(Se at No- 12)
2	51142/2 024	06.06.20 24	ABLAPL- 5405/20 24	RABINDR A NATH PRUSTY	C.O.		Order Dtd. 2024- 06-04	BAIL-2	(Se at No- 7)
3	51143/2 024	06.06.20 24	ABLAPL- 5524/20 24	K C PANDA	C.O.		Order Dtd. 2024- 06-04		(Se at No- 7)
4	51144/2 024	06.06.20 24	ABLAPL- 5526/20 24	RABINDR A NATH PRUSTY	C.O.	COU RT NO. 9	Order Dtd. 2024- 06-04		(Se at No- 7)
5	51145/2 024	06.06.20 24	ABLAPL- 5534/20 24	K C PANDA	C.O.	COU RT NO. 9	Order Dtd. 2024- 06-04		(Se at No- 7)
6	51146/2 024	06.06.20 24	ABLAPL- 5537/20 24	P K MALLICK	C.O.	COU RT NO. 9	Order Dtd. 2024- 06-04	BAIL-1	(Se at No- 2)
7	51147/2 024	06.06.20 24	ABLAPL- 5539/20 24	PRADEEP KUMAR MOHANTY	C.O.	COU RT NO. 9	Order Dtd. 2024- 06-04		(Se at No- 2)
8	51148/2 024	06.06.20 24	ABLAPL- 5542/20 24	T. SAHOO	C.O.	COU RT NO. 9	Order Dtd. 2024- 06-04		(Se at No- 2)
9	51149/2	06.06.20	ABLAPL-	PRADEEP	C.O.	COU	Order Dtd. 2024-	BAIL-2	(Se

	024	24	5543/2024	KUMAR MOHANTY		RT NO. 9	06-04		at No-10)
10	51150/2024	06.06.2024	ABLAPL-5544/2024	PRASANJIT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024-06-04	BAIL-1	(Se at No-1)
11	51151/2024	06.06.2024	ABLAPL-5549/2024	MANORANJAN DAS	C.O.	COURT NO. 9	Order Dtd. 2024-06-04		(Se at No-1)
12	51152/2024	06.06.2024	ABLAPL-5531/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2024-06-04		(Se at No-1)
13	51153/2024	06.06.2024	ABLAPL-5538/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2024-06-04	BAIL-2	(Se at No-8)
14	51172/2024	06.06.2024	ABLAPL-5530/2024	BR SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2024-06-04		(Se at No-8)
15	51174/2024	06.06.2024	ABLAPL-5546/2024	PK MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-06-04	BAIL-1	(Se at No-2)
16	51126/2024	06.06.2024	WP (C) - 13929/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-06-04	WRIT BRANCH -1	(Se at No-31)
17	51127/2024	06.06.2024	ABLAPL-3926/2019	BISWAJIT DAS	GENERAL		Entire Order	CRIMINAL MISC	(Se at No-14)
18	51136/2024	06.06.2024	CRLMC-770/2024	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-3)
19	51128/2024	06.06.2024	WP (C) - 21091/2018	J.C BARAL	GENERAL		Order Dtd. 2023-01-12	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
20	51129/2024	06.06.2024	WP (C) - 21091/2018	J,C BARAL	GENERAL		Order Dtd. 2023-01-12	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)

21	51130/2024	06.06.2024	WP (C) - 12371/2024	P.L MISHRA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH -8	(Se at No-42)
22	51131/2024	06.06.2024	WP (C) - 10483/2024	S.MISHRA	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -1	(Se at No-2)
23	51132/2024	06.06.2024	WP (C) - 19780/2021	S.MISHRA	GENERAL		Order Dtd. 2021-07-16	WRIT BRANCH -3	(Se at No-28)
24	51133/2024	06.06.2024	WP (C) - 21951/2022	S.K SAHOO	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH -1	(Se at No-4)
25	51134/2024	06.06.2024	CRLMC-5556/2023	J.P KAR	GENERAL		Order Dtd. 2024-05-14	CRIMINAL MISC	(Se at No-1)
26	51135/2024	06.06.2024	CRLMC-4808/2023	N.K ROUT	GENERAL		Order Dtd. 2024-05-16	CRIMINAL MISC	(Se at No-7)
27	51138/2024	06.06.2024	BLAPL-2318/2004	P.K MOHANTY	GENERAL		PetitionAnnexure, Entire Order,		(Se at No-7)
28	51139/2024	06.06.2024	BLAPL-26649/2014	P.K MOHANTY	GENERAL		PetitionAnnexure, Entire Order,		(Se at No-7)
29	51140/2024	06.06.2024	WPC (OAC) - 145/2019	M.R BARIK	GENERAL		Order Dtd. 2022-09-28	OA Branch	(Se at No-1)
30	51141/2024	06.06.2024	SA-256/1999	A.C MOHANTY	GENERAL		PetitionMisc.case, Decree,	SECOND APPEAL	(Se at No-4)
31	51154/2024	06.06.2024	FA-161/1978	J. P. KAR	GENERAL		Order Dtd. 1994-07-14		(Se at No-4)
32	51155/2024	06.06.2024	WP (C) - 4081/2024	S.R RAY	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH -2	(Se at No-9)
33	51156/2024	06.06.2024	WP (C) - 4078/2024	S.R RAY	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH -2	(Se at No-)

									9)
34	51157/2024	06.06.2024	WP (C) - 4087/2024	S.R RAY	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH -2	(Se at No-9)
35	51158/2024	06.06.2024	OJC- 301/1965	T. K. NAYAK	GENERAL		Order Dtd. 1970-07-02 Petition, Annexure,		(Se at No-9)
36	51159/2024	06.06.2024	WP (C) - 4097/2024	S.R RAY	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH -2	(Se at No-9)
37	51160/2024	06.06.2024	CRLMC- 1258/2008	P. K. MOHARANA	GENERAL		Order Dtd. 2023-03-29	CRIMINAL MISC	(Se at No-3)
38	51161/2024	06.06.2024	ABLAPL- 3491/2018	S.P MOHAPATRA	GENERAL		Order Dtd. 2018-12-20		(Se at No-3)
39	51162/2024	06.06.2024	BLAPL- 14395/2023	P. K. DASH	GENERAL		Order Dtd. 2024-03-28	BAIL-1	(Se at No-4)
40	51163/2024	06.06.2024	CMAPL- 674/2023	J.R DAS	GENERAL		Petition Annexure, Entire Order,	M.J.C.	(Se at No-3)
41	51164/2024	06.06.2024	CRLA- 230/2020	R.C MOHARANA	GENERAL		Judgement Dtd. 2024-05-20	CRIMINAL APPEAL	(Se at No-10)
42	51165/2024	06.06.2024	MATA- 441/2023	A.K SAHOO	GENERAL		Order Dtd. 2024-01-31	FIRST APPEAL	(Se at No-4)
43	51166/2024	06.06.2024	FAO- 1014/2019	J.R SAHOO	GENERAL		Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Se at No-9)
44	51167/2024	06.06.2024	OJC- 11548/1996	P.K MOHANTY	GENERAL				(Se at No-9)
45	51168/2024	06.06.2024	WP (C) - 4927/2021	N.K MOHANTA	GENERAL		Order Dtd. 2024-04-26 Judgement Dtd. 2024-04-26,	WRIT BRANCH -2	(Se at No-45)
46	51169/2024	06.06.2024	WP (C) - 19979/2	S.K BISWAL	GENERAL		Judgement Dtd. 2024-04-19	WRIT BRANCH	(Se at

			023					-3	No-14)
47	51170/2024	06.06.2024	WP (C) - 17986/2020	N.K MOHANTA	GENERAL		Order Dtd. 2020-08-20	WRIT BRANCH -4	(Se at No-27)
48	51171/2024	06.06.2024	WP (C) - 2270/2024	P.K ROUTRAY	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH -6	(Se at No-16)
49	51173/2024	06.06.2024	CRLA- 294/2013	LAXMI PRIYA PATRA	GENERAL		Judgement Dtd. 2022-11-01	CRIMINAL APPEAL	(Se at No-6)
50	51175/2024	06.06.2024	CMP- 1676/2016	P PANDA	GENERAL		Order Dtd. 2017-07-26		(Se at No-6)

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